

June 16, 2022

Reserve Bank of India lifts the business restrictions imposed on Mastercard Asia / Pacific Pte. Ltd.

In view of the satisfactory compliance demonstrated by Mastercard Asia / Pacific Pte. Ltd. with the <u>Reserve Bank of India (RBI) circular dated April 6, 2018</u> on Storage of Payment System Data, the restrictions imposed, vide order dated July 14, 2021, on on-boarding of new domestic customers have been lifted with immediate effect.

Background

RBI had, by order dated July 14, 2021, imposed restrictions on Mastercard Asia / Pacific Pte. Ltd. from on-boarding new domestic customers (debit, credit or prepaid) onto its card network from July 22, 2021 for non-compliance with the <u>RBI circular dated</u> <u>April 6, 2018</u> on Storage of Payment System Data.

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(Yogesh Dayal) Chief General Manager